

(b) Does not arise.

[English]

(c) There is a Returned Letter Office for every Postal Circle exclusively or commonly with one or more neighbouring Circles. The Government has no plan either to close any Returned Letter Office or to open any new office.

Riot Control Vehicles

2280. SHRI J. CHOKKA RAO : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether riot control vehicles manufactured by a Bombay-based firm in collaboration with some Austrian Company are in use in certain parts of the country like Kashmir; and

(b) if so, whether there is any proposal to acquire such vehicles on a large scale for supply to States to control riots?

Share of Rajasthan from Tehri Dam Waters

2279. SHRI GIRIDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Rajasthan has requested the Union Government to expedite the matter relating to share of Rajasthan from Tehri Dam waters; and

(b) if so, the reaction of the Union Government thereto and the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) Law and order is a 'State' subject and it is for the State Governments to use the equipment of their choice to maintain law and order. The Government of India has no information about the types of vehicles being used by the State Governments.

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The Government of Rajasthan made a reference to the Union Government to persuade the Government of Uttar Pradesh to allocate 10% of Tehri Dam Project Waters for areas in Rajasthan. The matter was accordingly taken up with the Government of Uttar Pradesh who informed the Government of Rajasthan in July, 1988 as also to this Ministry in September, 1988, that in view of commitments of Ganga Waters at Tehri Dam Project, it did not appear possible to supply waters to areas in Rajasthan. The Rajasthan Government was advised in October, 1988 to bring up the matter before the Inter-State Meeting on Yamuna. The meeting of the Standing Committee on Inter-State issues in Water Resources to discuss the Yamuna dispute was held in September, 1990 but this issue did not come up for discussion.

Fencing on Indo-Bangladesh Border

2281. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress made in the fencing of the International border between India and Bangladesh;

(b) whether there is any dispute with Bangladesh on the fencing issue; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF

HOME AFFAIRS (SHRI M. M. JACOB): (a) So far, fencing for a length of 36.57 Kms. has been done on the Indo-Bangladesh border.

(b) No, Sir.

(c) Question does not arise.

Formation of Aluminium Authority of India

2282. SHRI KARIA MUNDA : Will the Minister of MINES be pleased to state:

(a) whether the Union Government propose to form an 'Aluminium Authority of India' and bring all the Aluminium factories under its authority in order to control prices; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Magnesite Project at Pithoragarh, U.P.

2283. SHRI JEEWAN SHARMA: Will the Minister of STEEL be pleased to state:

(a) whether the Government are considering any proposal to close down Pithoragarh Magnesite Project of Bharat Refractories Limited, in Pithoragarh, Uttar Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEB): (a) and (b) The Government has approved the proposal of M/s. Bharat Refractories Ltd. not to implement the proposed Pithoragarh Magnesite Project

as it was felt that consequent to shift in the demand pattern of refractories, the project would be unviable.

Per Capita Milk Consumption

2284. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of AGRICULTURE be pleased to state the per capita consumption of milk in the urban and rural areas of Maharashtra separately during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): The State Government of Maharashtra has reported that during the year 1990-91 per capita consumption of milk in urban areas was 107 grams while in the rural areas it was 126 grams.

Telephone Connections in Nanded and Parbhani Districts of Maharashtra

2285. SHRI VILASRAO GUNDEWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new telephone connections provided to the applicants on the waiting list in Nanded and Parbhani district of Maharashtra during 1990; and

(b) the number of new telephone connections likely to be released during 1992?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) During 1990- new telephone connections given in Nanded and Farbhani districts are 313 and 331 respectively.

(b) During 1992, the approximate number of new telephone connections likely to be released is as under:

Nanded	450
Parbhani	500